

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 1010
TO BE ANSWERED ON 29.04.2016

WOMEN HELPLINE

1010. DR. BANSHILAL MAHATO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has started women helpline to support women affected by violence in public/private places across the country;
- (b) if so, the details thereof indicating the number of women benefited thereby so far, State/UT-wise;
- (c) whether the Government maintains any data regarding the number of people provided employment due to implementation of women helpline across the country including Chhattisgarh;
- (d) if so, the details thereof; and
- (e) the details of other schemes implemented by the Government in view of ensuring safety of women?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b) The Scheme for Universalisation of Women Helpline is being implemented from 1st April, 2015 to provide 24 hour emergency and non-emergency response to women affected by violence both in public and private sphere, including in the family, community, workplace etc. The funds have been sanctioned to 33 States/UTs for setting up Women Helplines. As the scheme is at the nascent stage of operationalisation at the field level, no such data regarding number of women benefitted on these helplines are available.

(c) & (d) No such data is maintained at central level as the scheme is being implemented by States/UTs Government and they are required to outsource activities/staff for smooth functioning of Women Helpline as per their local requirement.

(e) Apart from the above, Ministry of Women and Child Development is also implementing Scheme of One Stop Centre for Women since 1st April 2015 for facilitating/providing medical aid, police assistance, legal counselling/court case management, psycho-social counselling and temporary shelter to women affected by violence.
